

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CA No.202/2017
IN
CP (IB) No. 01/Chd/CHD/2017**

In the matter of:

M/s Hind Motors Ltd. ...Respondent

Present: None.

The Hon'ble Member(Judicial) is on official tour, hence the matter is adjourned to 20.03.2018.

February 22, 2018
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Sd/-
Bench Officer.